## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

R.A.NO.78/2002 TN O.A.NO.2272/99

Wednesday, this the 29th day of January, 2003

Hon'ble Shri Govindan S. Tampi, Member (A) Hon'ble Shri Shanker Raju, Member (J)

...Review Applicant (By Advocate: Shri Ravi Kant Jain for Shri Arun Bhardwaj)

Versus

GNCT & Others (By Advocate: Shri Vijay Pandita) ... Respondents

ORDER (ORAL)

Shri Shanker Raju:

After hearing the learned counsel for both the parties, we find no good grounds to condone the delay in filing the RA, which is accordingly dismissed on limitation.

(Shanker Raju) Member (J)

/sunil/

(novindan S. Tampi) Member (A)